

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

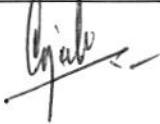
C.P No. 1055/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: Roofit Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
⑤	Ajinkya Taikhave a/w Vinay Puriya	for Applicant	

ORDER

CP No. 1055/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 19.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)